## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.278/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Purvaj Advisors Pvt Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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Representative

## **ORDER**

- Ld. Chartered Accountant Nitin Gutka Authorised Representative, Present for Applicant.
- 2. The Petition is admitted.
- 3. The Petitioner is directed to comply with the directions, given vide separate order, dated  $20^{th}$  April, 2017.
- 4. The petition is fixed for final hearing on 8th June, 2017.

Date: 20th April, 2017.

M. K. Shrawat Member (Judicial)